

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/6583 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the th 10 December, 2021.

Sub: **Casual leave, Winter Vacation with station leave permission.**

Ref:- Your letter No.DJB. I-11/2020/5469 dtd 09.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 23.12.2021 and permission to avail winter vacation and to leave the station with the official vehicle, at your own cost from** the evening of 22.12.2021 till the morning of 03.01.2022, as prayed for. Further, the Civil Judge & Assistant Sessions Judge, Bongaigaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/6584 /A, dated

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)